Cause List for Mediation Centre

Date : 02/11/2026

Mediator : Ms. Beena Sharma, Advocate

Case No.: 199/17 **Case Id:** 2608M09331 **Referring Judge :** Ms. Kahkashan Jabin, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS **Hearing Time :** 11:00:00 AM
STATE **Vs.** **VIPIN SHARMA**
Total Days spent : 68

Case No.: 9116/23 **Case Id:** 2609M10183 **Referring Judge :** Ms. Urvi Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 11:00:00 AM
DCB BANK LTD **Vs.** **ANAS HANEEF**
Total Days spent : 40

Case No.: 93729/16 **Case Id:** 2608M08512 **Referring Judge :** Sh. Bharat Aggarwal, DJS
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC **Hearing Time :** 11:00:00 AM
KISHAN CHAND **Vs.** **SHANTI DEVI**
Total Days spent : 89

Case No.: 383/25 **Case Id:** 2610M10890 **Referring Judge :** Ms. Pooja Aggarwal, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES **Hearing Time :** 12:00:00 PM
AKASH JAIN **Vs.** **INTZAR AND ORS**
Total Days spent : 25

Case No.: 384/25 **Case Id:** 2610M10888 **Referring Judge :** Ms. Pooja Aggarwal, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES **Hearing Time :** 12:00:00 PM
KAMLESH GUPTA **Vs.** **INTZAR AND ORS**
Total Days spent : 25

Case No.: 385/25 **Case Id:** 2610M10891 **Referring Judge :** Ms. Pooja Aggarwal, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES **Hearing Time :** 12:00:00 PM
KAMLESH DEVI AND ORS **Vs.** **INTZAR AND ORS**
Total Days spent : 25

Case No.: 619/26 **Case Id:** 2609M10483 **Referring Judge :** Ms. Ruchika Singla, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES **Hearing Time :** 12:00:00 PM
VIKKI **Vs.** **RAHUL KASHYAP**
Total Days spent : 33

Case No.: 3383/20 **Case Id:** 2608M08391 **Referring Judge :** Sh. Arvind Tomar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM
DCB BANK LTD **Vs.** **MITHILESH KUMAR PAPPU**
Total Days spent : 89

Case No.: 5042/22 **Case Id:** 2610M11072 **Referring Judge :** Ms. Garima Garg, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM

Cause List for Mediation Centre

Date : 02/11/2026

DCB BANK LTD **Vs.** **JINTENDAR SINGH**

Total Days spent : 19

Case No.: **186/26** **Case Id:** 2610M10864 **Referring Judge :** **Sh. Ayush Sharma, DJS**

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 12:30:00 PM

M/S DOLPHIN INTERNATIONAL **Vs.** **M/S RAJESH AUTO ENGG WORKS**

Total Days spent : 26

Case No.: **1996/19** **Case Id:** 2610M10859 **Referring Judge :** **Sh. Milan Goel, DJS**

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 12:30:00 PM

TARA DEVI **Vs.** **GABBAR SINGH RAWAT**

Total Days spent : 26

Case No.: **93499/16** **Case Id:** 2608M08510 **Referring Judge :** **Sh. Bharat Aggarwal, DJS**

Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC **Hearing Time :** 1:00:00 PM

NAWAL SINGH **Vs.** **SHANTI DEVI**

Total Days spent : 89

Case No.: **5122/25** **Case Id:** 2609M09685 **Referring Judge :** **Sh. Gaurav Singal, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

IDFC FIRST BANK LTD **Vs.** **DAY RAM**

Total Days spent : 54

Case No.: **4205/21** **Case Id:** 2609M10471 **Referring Judge :** **Ms. Urvi Gupta, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

M/S RS TEXTILE **Vs.** **M/S XDM JEANS**

Total Days spent : 33

Case No.: **573/23** **Case Id:** 2609M10473 **Referring Judge :** **Ms. Chhavi Bansal, DJS**

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 2:00:00 PM

PUSHPA **Vs.** **RAM KISHAN**

Total Days spent : 33

Case No.: **5551325/16** **Case Id:** 2610M11179 **Referring Judge :** **Ms. Shruti Sharma-II, DJS**

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 3:00:00 PM

SIMMI SURI **Vs.** **PRADEEP SURI**

Total Days spent : 19

Case No.: **4638/21** **Case Id:** 2609M09690 **Referring Judge :** **Ms. Aradhana, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 10:00:00 PM

M/S QUEEN GARHWAL COOPERATIVE T C SOCIETY LY **Vs.** **MAHAVIR SINGH**

Total Days spent : 54

Case No.: **4154/23** **Case Id:** 2609M09921 **Referring Judge :** **Ms. Garima Garg, DJS**

Cause List for Mediation Centre

Date : 02/11/2026

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 11:00:00 PM

SHRIRAM CITY UNION FINANCE LTD **Vs.** **NIKHIL SHARMA**

Total Days spent : 47

Total : 18

Mediator : Ms. Geeta Vohra, Advocate

Case No.: **1345/23** **Case Id:** 2609M09947 **Referring Judge :** **Ms. Shivangi Mangla, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 11:00:00 AM

THE KANGRA COOPERATIVE BNAK LTD **Vs.** **THAKUR DASS SHARMA**

Total Days spent : 47

Case No.: **43/25** **Case Id:** 2609M10467 **Referring Judge :** **Ms. Kahkashan Jabin, DJS**

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 11:00:00 AM

KHUSHBOO **Vs.** **BIJESH @ VIJAY KUMAR AND ORS**

Total Days spent : 33

Case No.: **159/26** **Case Id:** 2609M10013 **Referring Judge :** **Sh. Rajesh Kumar Singh, DHJS**

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time :** 11:00:00 AM

ROZEENA **Vs.** **SARTAJ AHMED**

Total Days spent : 47

Case No.: **520/25** **Case Id:** 2610M11187 **Referring Judge :** **Sh. Vaibhav Garg, DJS**

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS **Hearing Time :** 11:00:00 AM

STATE **Vs.** **IMRAN**

Total Days spent : 19

Case No.: **480/22** **Case Id:** 2609M10460 **Referring Judge :** **Sh. Sachin Gupta, DHJS**

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 12:00:00 PM

STATE **Vs.** **MOHD NAZIM**

Total Days spent : 33

Case No.: **2537/24** **Case Id:** 2607M07895 **Referring Judge :** **Ms. Surabhi Sethi, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM

IDFC FIRST BANK LTD **Vs.** **SANDEEP JAGBIR**

Total Days spent : 103

Case No.: **2878/25** **Case Id:** 2609M10464 **Referring Judge :** **Ms. Garima Garg, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM

GANGA RAM HOSPITAL **Vs.** **MOHD USMAN**

Total Days spent : 33

Case No.: **37/19** **Case Id:** 2609M09711 **Referring Judge :** **Sh. Sachin Gupta, DHJS**

Cause List for Mediation Centre

Date : 02/11/2026

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 12:30:00 PM

TPDDL **Vs.** **NISHA**

Total Days spent : 54

Case No.: **702/26** **Case Id:** 2609M10475 **Referring Judge :** **Sh. Chander Mohan, DHJS**

Case Type : PARTITION : SUIT FOR PARTITION **Hearing Time :** 2:00:00 PM

MASTER KHANISH SHAKKARWAL **Vs.** **VED PRAKASH**

Total Days spent : 33

Case No.: **241/24** **Case Id:** 2609M10548 **Referring Judge :** **Ms. Vineeta Goyal, DHJS**

Case Type : MATRIMONIAL : MATRIMONIAL OTHERS **Hearing Time :** 2:00:00 PM

VARSHA **Vs.** **SUMIT**

Total Days spent : 33

Case No.: **6919/21** **Case Id:** 2608M08428 **Referring Judge :** **Ms. Garima Garg, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

DCB BANK LTD **Vs.** **AFRAJ**

Total Days spent : 89

Case No.: **327439/16** **Case Id:** 2609M10343 **Referring Judge :** **Sh. Sachin Gupta, DHJS**

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 11:00:00 PM

BSES YPL **Vs.** **DROPATI**

Total Days spent : 38

Case No.: **986/17** **Case Id:** 2610M10866 **Referring Judge :** **Sh. Sachin Gupta, DHJS**

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 11:00:00 PM

BYPL **Vs.** **DROPTI**

Total Days spent : 26

Case No.: **658/15** **Case Id:** 2610M10865 **Referring Judge :** **Sh. Sachin Gupta, DHJS**

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 11:00:00 PM

STATE **Vs.** **DROPTI**

Total Days spent : 26

Total : 14

Mediator : Ms. Jagdeep Kaur, Advocate

Case No.: **261/18** **Case Id:** 2609M10284 **Referring Judge :** **Ms. Vineeta Goyal, DHJS**

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time :** 12:30:00 PM

MEHRUNNISA @ MANSI **Vs.** **NUP SASHIN @ MD RIHAN**

Total Days spent : 39

Case No.: **673/20** **Case Id:** 2610M10794 **Referring Judge :** **Ms. Deeksha Madaan, DJS**

Cause List for Mediation Centre

Date : 02/11/2026

Case Type : MATRIMONIAL : MATRIMONIAL OTHERS **Hearing Time :** 12:30:00 PM

STATE **Vs.** **JITENDER BHOLA**

Total Days spent : **25**

Total : 2

Mediator : Ms. Kusum Lata Sharma, Advocate

Case No.: **14110/24** **Case Id:** 2608M09016 **Referring Judge :** **Ms. Urvi Gupta, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:30:00 PM

M/S SKYLINE CORE CORPORATION **Vs.** **MANOJ PANJIYA @ MANOJ KUMAR**

Total Days spent : **75**

Case No.: **12/25** **Case Id:** 2609M09686 **Referring Judge :** **Ms. Rekha, DHJS**

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 12:30:00 PM

RISHI RAJ **Vs.** **ZEE ENTERTAINMENT ENTERPRISES LTD**

Total Days spent : **54**

Case No.: **509/26** **Case Id:** 2609M09922 **Referring Judge :** **Ms. Rekha, DHJS**

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 12:30:00 PM

M/S SUKH STEELS PVT LTD **Vs.** **M/S ABHISHEK ENTERPRISES**

Total Days spent : **47**

Case No.: **140/25** **Case Id:** 2609M09997 **Referring Judge :** **Sh. Sunil Kumar Sharma, DHJS**

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT **Hearing Time :** 12:30:00 PM

JAGMOHAN SINGH AND ORS **Vs.** **SHANTI DEVI**

Total Days spent : **50**

Case No.: **92/26** **Case Id:** 2610M10876 **Referring Judge :** **Ms. Deepika Goyal Shokeen, DJS**

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 12:30:00 PM

NEERAJ **Vs.** **INDERJIT**

Total Days spent : **26**

Case No.: **577/26** **Case Id:** 2610M10879 **Referring Judge :** **Ms. Neelofer Abida Perveen, DHJS**

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 12:30:00 PM

THE SOUTH INDIA BANK LTD **Vs.** **LALIT AGGARWAL**

Total Days spent : **26**

Case No.: **491/26** **Case Id:** 2608M09326 **Referring Judge :** **Ms. Ruchika Singla, DHJS**

Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES **Hearing Time :** 2:30:00 PM

VIJENDER SINGH **Vs.** **AKIB ALI**

Total Days spent : **68**

Case No.: **436/26** **Case Id:** 2609M09946 **Referring Judge :** **Sh. Ankit Mehta, DHJS**

Cause List for Mediation Centre

Date : 02/11/2026

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS **Hearing Time :** 2:30:00 PM

GOPAL SINGH **Vs.** **UPENDER GUPTA**

Total Days spent : 47

Case No.: **749/25** **Case Id:** 2608M09303 **Referring Judge :** **Ms. Neelofer Abida Perveen, DHJS**

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 2:30:00 PM

LEVI STRAUSS AND CO **Vs.** **MD IRASAD AND ORS**

Total Days spent : 68

Case No.: **624/26** **Case Id:** 2610M11193 **Referring Judge :** **Ms. Tyagita Singh, DHJS**

Case Type : MATRIMONIAL : PETITION FOR DIVORCE **Hearing Time :** 2:30:00 PM

TULSI **Vs.** **MANISH**

Total Days spent : 19

Case No.: **1372/25** **Case Id:** 2610M10649 **Referring Judge :** **Sh. Ajay Nagar, DHJS**

Case Type : PARTITION : SUIT FOR PARTITION **Hearing Time :** 2:30:00 PM

AMIT KHANNA **Vs.** **RAJAT KHANNA**

Total Days spent : 26

Case No.: **3464/21** **Case Id:** 2610M11067 **Referring Judge :** **Ms. Anshul Singhal, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:30:00 PM

SUNNY **Vs.** **ABHISHEK GOSAIN**

Total Days spent : 19

Case No.: **638/22** **Case Id:** 2610M11066 **Referring Judge :** **Ms. Anshul Singhal, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:30:00 PM

SUNNY **Vs.** **ABHISHEK GOSAIN**

Total Days spent : 19

Case No.: **82/25** **Case Id:** 2610M10878 **Referring Judge :** **Sh. Milan Goel, DJS**

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 2:30:00 PM

VIMAL DEVI **Vs.** **PINKI**

Total Days spent : 26

Case No.: **86/26** **Case Id:** 2609M09787 **Referring Judge :** **Sh. Rajesh Kumar Singh, DHJS**

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time :** 11:30:00 PM

KIRAN **Vs.** **DAVINDER SINGH MADAN**

Total Days spent : 54

Total : 15

Mediator : Ms. Mamta Rani, Advocate

Case No.: **513/26** **Case Id:** 2609M10554 **Referring Judge :** **Ms. Shaina Goyal, DJS**

Cause List for Mediation Centre

Date : 02/11/2026

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 11:00:00 AM

VIDUSHI KUMARI **Vs.** **PUNEET KUMAR AND ANR**

Total Days spent : 33

Case No.: **418/26** **Case Id:** 2609M10009 **Referring Judge :** **Ms. Deepika Goyal Shokeen, DJS**

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 12:00:00 PM

POONAM **Vs.** **AJAY BATT**

Total Days spent : 47

Case No.: **6019/25** **Case Id:** 2609M09906 **Referring Judge :** **Ms. Garima Garg, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:30:00 PM

THE KRISHNA COOPERATIVE URBAN THRIFT AND **Vs.** **RAJAT PRAKASH SAINI**

Total Days spent : 47

Case No.: **187/26** **Case Id:** 2610M11073 **Referring Judge :** **Ms. Chhavi Bansal, DJS**

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 12:30:00 PM

HARPREET KAUR **Vs.** **GURDEEP SINGH**

Total Days spent : 19

Case No.: **683/23** **Case Id:** 2610M11181 **Referring Judge :** **Sh. Anurag Dass, DHJS**

Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES **Hearing Time :** 2:00:00 PM

GEETA DEVI **Vs.** **BRAJESH KUMAR JHA**

Total Days spent : 19

Case No.: **261/26** **Case Id:** 2609M10455 **Referring Judge :** **Sh. Naveen Kr. Kashyap, DHJS**

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time :** 2:30:00 PM

AMBICA SINGH AND ORS **Vs.** **DHARMENDER**

Total Days spent : 33

Case No.: **1753/22** **Case Id:** 2609M09929 **Referring Judge :** **Sh. Ankur Panghal, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:30:00 PM

M/S S O GAS PRODUCTS PVT LTD **Vs.** **M/S RAJMAHAL RESTUARANT AND SWEETS**

Total Days spent : 47

Case No.: **1047/26** **Case Id:** 2610M11062 **Referring Judge :** **Ms. Neha Pandey, DJS**

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 2:30:00 PM

BANK OF BARODA **Vs.** **AARTI CHAUDHARY**

Total Days spent : 19

Case No.: **603/26** **Case Id:** 2609M10461 **Referring Judge :** **Sh. Ashutosh Kumar, DHJS**

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 3:00:00 PM

THE SUPREME INDUSTRIES LTD **Vs.** **VISHNU POLYTUBES AND ANR**

Total Days spent : 33

Total :

Cause List for Mediation Centre

Date : 02/11/2026

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Mediator : Ms. Mohini, Advocate

Case No.: 288/26 **Case Id:** 2610M11178 **Referring Judge :** Ms. Vineeta Goyal, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time :** 11:30:00 AM
SUSHEELA **Vs.** **VARUN SINGHAL**
Total Days spent : 19

Case No.: 99102/16 **Case Id:** 2609M10544 **Referring Judge :** Sh. Ayush Sharma, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 12:00:00 PM
VINOD SINGH **Vs.** **RAMVIR**
Total Days spent : 33

Case No.: 978/23 **Case Id:** 2610M10661 **Referring Judge :** Sh. Ajay Singh Shekhawat, DHJS
Case Type : PARTITION : SUIT FOR PARTITION **Hearing Time :** 12:00:00 PM
POOJA BALA @ POOJA RANI AND ANR **Vs.** **JYOTI BALA @ JYOTI NAYAK**
Total Days spent : 26

Case No.: 87/26 **Case Id:** 2607M08181 **Referring Judge :** Sh. Raghubir Singh, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 12:00:00 PM
CANARA BANK **Vs.** **SABINDER SINGH**
Total Days spent : 96

Case No.: 341/25 **Case Id:** 2609M10557 **Referring Judge :** Ms. Deeksha Madaan, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 12:30:00 PM
HARPREET KAUR **Vs.** **MANJOT VIR SINGH NAYYAR AND ORS**
Total Days spent : 33

Case No.: 12164/24 **Case Id:** 2609M10556 **Referring Judge :** Sh. Arjun Kirar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:30:00 PM
SHRIRAM FINANCE LTD **Vs.** **AMIT KUMAR**
Total Days spent : 33

Case No.: 710/25 **Case Id:** 2609M09715 **Referring Judge :** Ms. Riya Guha, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 1:00:00 PM
TARANJEET SINGH **Vs.** **GAGAN BRAR**
Total Days spent : 54

Case No.: 514/25 **Case Id:** 2608M08727 **Referring Judge :** Sh. Manoj Kumar Sharma, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 2:00:00 PM
RINKU **Vs.** **BANDAN SINGH**
Total Days spent : 82

Cause List for Mediation Centre

Date : 02/11/2026

Case No.: 1231/24 **Case Id:** 2609M10171 **Referring Judge :** Ms. Ishita Bhardwaj, DJS

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 2:00:00 PM

SMARTH NAGPAL **Vs.** **ANJU CHAUDHARY**

Total Days spent : 40

Case No.: 48/23 **Case Id:** 2610M11071 **Referring Judge :** Ms. Shilpi Jain, DHJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS **Hearing Time :** 2:30:00 PM

M/S B R ENTERPRISES **Vs.** **KAWAL PREET SINGH**

Total Days spent : 19

Case No.: 7308/24 **Case Id:** 2610M11107 **Referring Judge :** Ms. Ravisha Sidana, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 11:00:00 PM

SHRIRM FINANCE LTD **Vs.** **DEEPAK KUMAR**

Total Days spent : 19

Total : 11

Mediator : Ms. Nisha Satyarthy, Advocate

Case No.: 8760/24 **Case Id:** 2609M10001 **Referring Judge :** Ms. Ravisha Sidana, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 11:00:00 AM

SHRIRAM FINANCE LTD **Vs.** **LALIT CHAUDHARY**

Total Days spent : 47

Case No.: 2862/22 **Case Id:** 2609M10248 **Referring Judge :** Sh. Akshay Prakash, DJS

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 11:00:00 AM

JEEVAN LATA **Vs.** **RSIK KUMAR AND ORS**

Total Days spent : 40

Case No.: 366/26 **Case Id:** 2610M11189 **Referring Judge :** Ms. Deepika Goyal Shokeen, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 11:00:00 AM

MEENU **Vs.** **SACHIN**

Total Days spent : 19

Case No.: 243/25 **Case Id:** 2609M10478 **Referring Judge :** Ms. Shruti Sharma-II, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 12:00:00 PM

AASMA PARVEEN **Vs.** **MAHTAAB**

Total Days spent : 33

Case No.: 11354/25 **Case Id:** 2609M09901 **Referring Judge :** Sh. Arvind Tomar, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM

KAMLA DEVI KARNANI **Vs.** **VANDANA PATODIA AND ANR**

Total Days spent : 47

Cause List for Mediation Centre

Date : 02/11/2026

Case No.: 424/26 **Case Id:** 2609M10558 **Referring Judge :** Ms. Kahkashan Jabin, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 12:30:00 PM

KUNTI BHARTI **Vs.** **ANKIT KUMAR AND ORS**

Total Days spent : 33

Case No.: 541563/16 **Case Id:** 2608M08409 **Referring Judge :** Sh. Arvind Tomar, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 1:00:00 PM

M/S NKR TEXTILES **Vs.** **ASHISH ARORA**

Total Days spent : 89

Case No.: 362/25 **Case Id:** 2610M10883 **Referring Judge :** Ms. Chhavi Bansal, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 2:00:00 PM

RUKMINI **Vs.** **SUSHIL VERMA**

Total Days spent : 26

Case No.: 18151/25 **Case Id:** 2610M11106 **Referring Judge :** Ms. Garima Garg, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

HARI PRSAD **Vs.** **MOHD YUSUF**

Total Days spent : 19

Case No.: 132/26 **Case Id:** 2610M10867 **Referring Judge :** Ms. Shruti Sharma-II, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 2:00:00 PM

AMANDEEP KAUR **Vs.** **GURMEET SINGH**

Total Days spent : 26

Case No.: 4748/22 **Case Id:** 2610M10868 **Referring Judge :** Ms. Aradhana, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

ASHOK KUMAR **Vs.** **YOGESHWAR GAUR**

Total Days spent : 26

Case No.: 9588/23 **Case Id:** 2609M09788 **Referring Judge :** Ms. Urvi Gupta, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

AAKASH EDUCATION SERVICES LTD **Vs.** **RANVIJAY SINGH**

Total Days spent : 54

Case No.: 1370/26 **Case Id:** 2609M09905 **Referring Judge :** Ms. Kahkashan Jabin, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 3:00:00 PM

GEETA @ PUJA **Vs.** **DINESH KUMAR**

Total Days spent : 47

Case No.: 727/25 **Case Id:** 2609M09902 **Referring Judge :** Sh. Gaurav Goyal, DJS

Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC **Hearing Time :** 11:00:00 PM

MAZHARUDDIN **Vs.** **SABIHA**

Total Days spent : 47

Cause List for Mediation Centre

Date : 02/11/2026

Total : 14

Mediator : Ms. Preeti Khattar, Advocate

Case No.: 15205/25 **Case Id:** 2610M10644 **Referring Judge :** Sh. Danveer, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM
MOHAMMAD WASIM **Vs.** **MOHAMMAD ALEEM RAJA**
Total Days spent : 26

Case No.: 2009/25 **Case Id:** 2609M10177 **Referring Judge :** Sh. Ayush Sharma, DJS
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 12:00:00 PM
FATEH CHAND **Vs.** **MOHIT GUPTA**
Total Days spent : 40

Case No.: 3769/20 **Case Id:** 2610M11171 **Referring Judge :** Sh. Pranjal Gangwar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM
SUGAM PRIVAHAN PVT LTD **Vs.** **NIHAL TRADERS**
Total Days spent : 19

Case No.: 8747/24 **Case Id:** 2609M10552 **Referring Judge :** Sh. Arvind Tomar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM
SHRIRAM FINANCE LTD **Vs.** **KARAN**
Total Days spent : 33

Case No.: 359/18 **Case Id:** 2609M09687 **Referring Judge :** Sh. Naveen Kr. Kashyap, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE **Hearing Time :** 12:00:00 PM
PREM LATA KAUSHIK **Vs.** **R S KAUSHIK**
Total Days spent : 54

Case No.: 422/26 **Case Id:** 2610M11101 **Referring Judge :** Ms. Shaina Goyal, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 12:30:00 PM
KAJAL **Vs.** **SHIVA AND ORS**
Total Days spent : 19

Case No.: 4605/23 **Case Id:** 2610M11105 **Referring Judge :** Ms. Garima Garg, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
THE KANGRA COOP BANK LTD **Vs.** **NAVEEN KUMAR**
Total Days spent : 19

Case No.: 6590/22 **Case Id:** 2610M11188 **Referring Judge :** Sh. Pranjal Gangwar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:30:00 PM
M/S RAKESH ADESH ENTERPRISES **Vs.** **M/S BRAND JAMEEL CLOTH HOUSE**
Total Days spent : 19

Cause List for Mediation Centre

Date : 02/11/2026

Case No.: 1053/23 **Case Id:** 2610M11087 **Referring Judge :** Sh. Ayush Sharma, DJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 2:30:00 PM

3 SQUARE EVENTS AND EXHIBITION **Vs.** **HOTEL PUNNU INTERNATIONAL LODGING AND**

Total Days spent : 19

Total : 9

Mediator : Ms. Priyanka Bhagat, DHJS

Case No.: 2924/21 **Case Id:** 2610M11085 **Referring Judge :** Ms. Shivangi Mangla, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

M/S KIT MARKETING PVT LTD **Vs.** **M/S VS AND V COMMUNICATION PVT LTD**

Total Days spent : 19

Total : 1

Mediator : Ms. Sakshi Bhayana, Advocate

Case No.: 2798/22 **Case Id:** 2610M10657 **Referring Judge :** Sh. Ankur Panghal, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 11:00:00 AM

DILVINDER SINGH KAPOOR **Vs.** **BHAVISHYA SALES CORPORATIOON**

Total Days spent : 26

Case No.: 39/26 **Case Id:** 2610M10647 **Referring Judge :** Sh. Naresh Kumar Malhotra, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 12:00:00 PM

KOTAK MAHINDRA BANK LTD **Vs.** **SHIV KUMAR KASHYAP**

Total Days spent : 26

Case No.: 1389/19 **Case Id:** 2608M08974 **Referring Judge :** Sh. Sachin Gupta, DHJS

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 12:30:00 PM

BSES YAMUNA POWER LTD **Vs.** **SHAKUNTLA**

Total Days spent : 78

Case No.: 28/22 **Case Id:** 2608M08975 **Referring Judge :** Sh. Sachin Gupta, DHJS

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 12:30:00 PM

BSES YPL **Vs.** **SHAKUNTALA**

Total Days spent : 78

Case No.: 38/22 **Case Id:** 2608M08981 **Referring Judge :** Sh. Sachin Gupta, DHJS

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 12:30:00 PM

BSES YPL **Vs.** **SHAKUNTLA**

Total Days spent : 78

Case No.: 616/26 **Case Id:** 2610M10641 **Referring Judge :** Sh. Ayush Sharma, DJS

Cause List for Mediation Centre

Date : 02/11/2026

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 1:00:00 PM

MAHIR RAZA **Vs.** **SABIR RAZA**

Total Days spent : 26

Case No.: **78/22** **Case Id:** 2610M10875 **Referring Judge :** **Ms. Harshita Vatsayan, DJS**

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS **Hearing Time :** 2:00:00 PM

STATE **Vs.** **PANKAJ**

Total Days spent : 26

Case No.: **9546/22** **Case Id:** 2610M11186 **Referring Judge :** **Ms. Ravisha Sidana, DJS**

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

M/S TOYS INDIA **Vs.** **M/S FIVE STAR NOVELTIES**

Total Days spent : 19

Case No.: **328/26** **Case Id:** 2609M10463 **Referring Judge :** **Sh. Gagandeep Jindal, DHJS**

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR POSSESSION AND **Hearing Time :** 2:30:00 PM

KAPIL DEV SADANA **Vs.** **DHEERAJ SADANA**

Total Days spent : 33

Case No.: **521/23** **Case Id:** 2608M08973 **Referring Judge :** **Sh. Sachin Gupta, DHJS**

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 3:00:00 PM

STATE **Vs.** **SHAKUNTLA**

Total Days spent : 78

Case No.: **655/25** **Case Id:** 2609M10253 **Referring Judge :** **Ms. Dhanashree Deka, DJS**

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 3:00:00 PM

STATE BANK OF INDIA **Vs.** **IZAZ AHMED**

Total Days spent : 40

Case No.: **213/26** **Case Id:** 2609M10194 **Referring Judge :** **Sh. Lal Singh, DHJS**

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 3:00:00 PM

M/S HUKUM CHAND SHIKHAR CHAND JAIN **Vs.** **M/S JAUHARI PRINTERS PVT LTD**

Total Days spent : 40

Case No.: **464/25** **Case Id:** 2609M10543 **Referring Judge :** **Sh. Rajesh Kumar Singh, DHJS**

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time :** 3:30:00 PM

AFSANA **Vs.** **HARUN**

Total Days spent : 33

Case No.: **96/26** **Case Id:** 2610M11084 **Referring Judge :** **Ms. Vineeta Goyal, DHJS**

Case Type : MATRIMONIAL : PETITION FOR DIVORCE **Hearing Time :** 4:00:00 PM

YASH GUPTA **Vs.** **PRIYANKA GUPTA**

Total Days spent : 19

Total :

Cause List for Mediation Centre

Date : 02/11/2026

14

Mediator : Ms. Saroj Bakshi, Advocate

Case No.: 15318/16 **Case Id:** 2610M10858 **Referring Judge :** Sh. Pankaj Arora, DHJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 AM
PARAS NATH **Vs.** **SOBHA RANI**
Total Days spent : 26

Case No.: 830/26 **Case Id:** 2610M10857 **Referring Judge :** Sh. Tanmay Batham, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 AM
M/S SWH INDIA PVT LTD **Vs.** **SUMAN**
Total Days spent : 26

Case No.: 10141/24 **Case Id:** 2610M10856 **Referring Judge :** Ms. Urvi Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 AM
SHYAM BIHARI AGGARWAL **Vs.** **RAHUL GUPTA**
Total Days spent : 26

Case No.: 2046/26 **Case Id:** 2610M11183 **Referring Judge :** Ms. Shaina Goyal, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 11:00:00 AM
SIMRAH MEHMOOD **Vs.** **MOHD RIZWAN**
Total Days spent : 19

Case No.: 377/25 **Case Id:** 2610M10655 **Referring Judge :** Sh. Rakesh Kumar-IV, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 12:00:00 PM
BSES RPL **Vs.** **VICKY AND ANR**
Total Days spent : 26

Case No.: 2395/21 **Case Id:** 2609M10167 **Referring Judge :** Ms. Nandini Sharma, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM
M/S BHARAT CERTIS AGRISCIENCE LTD **Vs.** **KAMAL JEET SINGH**
Total Days spent : 40

Case No.: 1720/25 **Case Id:** 2610M11182 **Referring Judge :** Sh. Shashank Nandan Bhatt, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM
SARVESHA STEELS CORPORATION **Vs.** **VED PRAKASH MITTAL AND SONS**
Total Days spent : 19

Case No.: 2/26 **Case Id:** 2610M11184 **Referring Judge :** Ms. Neelofer Abida Perveen, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 12:00:00 PM
SANT BABA DEVIDS LOGISTIC **Vs.** **YES BANK LTD**
Total Days spent : 19

Cause List for Mediation Centre

Date : 02/11/2026

Case No.: 377/25 **Case Id:** 2610M11110 **Referring Judge :** Sh. Rakesh Kumar-IV, DHJS

Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 12:00:00 PM

BSES RAJDHANI POWER LTD **Vs.** **VICKY AND ANR**

Total Days spent : 19

Case No.: 256/26 **Case Id:** 2610M11098 **Referring Judge :** Sh. Gajender Singh Nagar, DHJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS **Hearing Time :** 12:00:00 PM

GURDEEP SINGH SETHI **Vs.** **KULJEET SINGH**

Total Days spent : 19

Case No.: 2383/26 **Case Id:** 2609M10477 **Referring Judge :** Ms. Surabhi Sethi, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM

JUHE INDIA PVT LTD **Vs.** **GURMEET SINGH**

Total Days spent : 33

Case No.: 629/20 **Case Id:** 2609M10469 **Referring Judge :** Ms. Priyanka Bhagat, DHJS

Case Type : PARTITION : SUIT FOR PARTITION **Hearing Time :** 12:30:00 PM

NEEALM JAIN AND ORS **Vs.** **KRISHNA JAIN**

Total Days spent : 33

Case No.: 493/24 **Case Id:** 2609M09940 **Referring Judge :** Ms. Jyoti Nain, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 12:30:00 PM

PRERNA BANSAL **Vs.** **MANOJ BHOJ**

Total Days spent : 47

Case No.: 721/24 **Case Id:** 2610M11102 **Referring Judge :** Ms. Helly Fur Kaur, DJS

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 12:30:00 PM

NILANJANA CHATTOPADHYAY **Vs.** **MANOJ CHHABRA**

Total Days spent : 19

Case No.: 8961/22 **Case Id:** 2608M09020 **Referring Judge :** Ms. Garima Garg, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

DCB BANKLTD **Vs.** **ZAKIR**

Total Days spent : 75

Case No.: 421/25 **Case Id:** 2610M11068 **Referring Judge :** Sh. Ayush Sharma, DJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 2:00:00 PM

VIKAS VERMA **Vs.** **M/S SSS ZI CAR BIKE AND PROPERTIES**

Total Days spent : 19

Case No.: 62/26 **Case Id:** 2609M10407 **Referring Judge :** Sh. Ashutosh Kumar, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 2:00:00 PM

MEENAKSHI GOEL **Vs.** **M/S TATA CAPITAL LTD**

Total Days spent : 33

Cause List for Mediation Centre

Date : 02/11/2026

Case No.: 133/26 **Case Id:** 2609M10476 **Referring Judge :** Sh. Gaurav Goyal, DJS
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC **Hearing Time :** 2:00:00 PM
SADHNA **Vs.** **MOHD ADIL**
Total Days spent : 33

Case No.: 132/26 **Case Id:** 2609M10448 **Referring Judge :** Sh. Gaurav Goyal, DJS
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC **Hearing Time :** 2:00:00 PM
SADHNA **Vs.** **MOHD UMAR**
Total Days spent : 33

Case No.: 287/24 **Case Id:** 2608M08509 **Referring Judge :** Ms. Tyagita Singh, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE **Hearing Time :** 3:00:00 PM
NIKESH KUMAR **Vs.** **PRIYANKA**
Total Days spent : 89

Total : 20

Mediator : Ms. Shelly Rohtagi, Advocate

Case No.: 13445/24 **Case Id:** 2609M10546 **Referring Judge :** Sh. Gaurav Ujjwal, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 11:30:00 AM
M/S SHREE BALAJI FABRICS **Vs.** **M/S BL CORP**
Total Days spent : 33

Case No.: 162/26 **Case Id:** 2609M10010 **Referring Judge :** Sh. Sunil Choudhary, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 11:30:00 AM
SANJAY MITTAL **Vs.** **SATINDER SINGH**
Total Days spent : 47

Case No.: 1344/24 **Case Id:** 2609M10545 **Referring Judge :** Sh. Gaurav Ujjwal, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 11:30:00 AM
SHRI BALAJI FABRICS **Vs.** **SHAGUN ENTERPRISES**
Total Days spent : 33

Case No.: 479/26 **Case Id:** 2609M10457 **Referring Judge :** Sh. Ashutosh Kumar, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 12:00:00 PM
CANARA BANK **Vs.** **VANSHIKA JAIN**
Total Days spent : 33

Case No.: 483/25 **Case Id:** 2609M09712 **Referring Judge :** Ms. Raj Rani, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 12:00:00 PM
STATE BANK OF INDIA **Vs.** **ISHA RATHORE**
Total Days spent : 54

Cause List for Mediation Centre

Date : 02/11/2026

Case No.: 3608/25 **Case Id:** 2609M09693 **Referring Judge :** Sh. Gaurav Singal, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:30:00 PM
IDFC FIRST BANK LTD **Vs.** **MOHD SHAH ALAM**
Total Days spent : 54

Case No.: 958/23 **Case Id:** 2609M09679 **Referring Judge :** Ms. Tyagita Singh, DHJS
Case Type : MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL RIGHTS **Hearing Time :** 12:30:00 PM
KALYAN SINGH **Vs.** **SAPNA**
Total Days spent : 54

Case No.: 41/20 **Case Id:** 2610M10642 **Referring Judge :** Ms. Deeksha Madaan, DJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS **Hearing Time :** 12:30:00 PM
STATE **Vs.** **NAVED**
Total Days spent : 26

Case No.: 22/18 **Case Id:** 2610M10862 **Referring Judge :** Sh. Sachin Gupta, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 12:30:00 PM
TPDDL **Vs.** **SHEELA DEVI**
Total Days spent : 26

Case No.: 442/24 **Case Id:** 2609M09706 **Referring Judge :** Ms. Tyagita Singh, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time :** 2:00:00 PM
YOGYATA SONI **Vs.** **MOHNISH VINAYAK**
Total Days spent : 54

Case No.: 617634/16 **Case Id:** 2610M11096 **Referring Judge :** Sh. Chander Jit Singh, DHJS
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR POSSESSION AND **Hearing Time :** 2:00:00 PM
MANMOHAN SINGH **Vs.** **HARDAYAL SINGH MEHTA AND ANR**
Total Days spent : 19

Case No.: 460/25 **Case Id:** 2609M10169 **Referring Judge :** Ms. Priyanka Bhagat, DHJS
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR POSSESSION AND **Hearing Time :** 2:00:00 PM
MANU @ MANJU **Vs.** **ABDUL MAJID AND ORS**
Total Days spent : 40

Total : 12

Mediator : Sh. Ajay Kumar, Advocate

Case No.: 4205/24 **Case Id:** 2610M10887 **Referring Judge :** Sh. Gaurav Singal, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 AM
M/S DELHI TIN MET LTD **Vs.** **M/S KUBER LAXMI INDUSTRIES PVT LTD**
Total Days spent : 26

Cause List for Mediation Centre

Date : 02/11/2026

Case No.: 5543/25 **Case Id:** 2610M10871 **Referring Judge :** Sh. Gaurav Singal, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM

NOBLE COOPERATIVE URBAN T/C SOCIETY LTD **Vs.** **NAVEEN KUMAR**

Total Days spent : 26

Case No.: 164/25 **Case Id:** 2609M10486 **Referring Judge :** Ms. Alka Singh, DJS

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 12:00:00 PM

NISHA DEVI **Vs.** **SHRINATH**

Total Days spent : 33

Case No.: 1039/21 **Case Id:** 2609M09918 **Referring Judge :** Sh. Naveen Kr. Kashyap, DHJS

Case Type : MATRIMONIAL : PETITION FOR DIVORCE **Hearing Time :** 12:30:00 PM

NISHA CHAUHAN **Vs.** **ASHISH CHAUHAN**

Total Days spent : 47

Case No.: 856/23 **Case Id:** 2610M10870 **Referring Judge :** Sh. Santosh Kumar Singh, DHJS

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR POSSESSION AND **Hearing Time :** 12:30:00 PM

PUSHPA KASHYAP **Vs.** **YOGESH KUMAR**

Total Days spent : 26

Case No.: 859/22 **Case Id:** 2610M11174 **Referring Judge :** Ms. Mayuri Singh, DHJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT **Hearing Time :** 2:00:00 PM

KAMLA DEVI **Vs.** **SURENDER KUMAR**

Total Days spent : 19

Case No.: 853/22 **Case Id:** 2610M11173 **Referring Judge :** Ms. Mayuri Singh, DHJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT **Hearing Time :** 2:00:00 PM

KAMLA DEVI **Vs.** **SURENDER KUMAR**

Total Days spent : 19

Case No.: 858/22 **Case Id:** 2610M11172 **Referring Judge :** Ms. Mayuri Singh, DHJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT **Hearing Time :** 2:00:00 PM

KAMLA DEVI **Vs.** **SURENDER KUMAR AND ANR**

Total Days spent : 19

Case No.: 93970/16 **Case Id:** 2609M09920 **Referring Judge :** Dr. Jagminder Singh, DJS

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 2:00:00 PM

ANIL DHALL **Vs.** **PAWAN KUMAR GUPTA**

Total Days spent : 47

Case No.: 4685/22 **Case Id:** 2609M09669 **Referring Judge :** Ms. Garima Garg, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

DCB BANK LTD **Vs.** **ANUJ SINGH RATHOUR**

Total Days spent : 54

Cause List for Mediation Centre

Date : 02/11/2026

Case No.: 6900/21 **Case Id:** 2610M11075 **Referring Judge :** Ms. Garima Garg, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
DCB BANK LTD **Vs.** **SAID AHMAD**
Total Days spent : 19

Case No.: 4392/25 **Case Id:** 2609M10184 **Referring Judge :** Ms. Shivangi Mangla, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
SYNGENTA INDIA PVT LTD **Vs.** **M/S GODAVARI AGRO AGENCY**
Total Days spent : 40

Case No.: 5890/24 **Case Id:** 2608M08420 **Referring Judge :** Sh. Navdeep Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
TATA CAPITAL LTD **Vs.** **NITIN SHARMA**
Total Days spent : 89

Case No.: 561/26 **Case Id:** 2610M10872 **Referring Judge :** Ms. Shruti Sharma-II, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 3:00:00 PM
NEHA **Vs.** **ROHIT**
Total Days spent : 26

Case No.: 9980/24 **Case Id:** 2607M07365 **Referring Judge :** Sh. Navdeep Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 11:30:00 PM
INDUSIND BANK LTD **Vs.** **RANDHIR KUMAR**
Total Days spent : 117

Total : 15

Mediator : Sh. Durga Pd., Advocate

Case No.: 9864/24 **Case Id:** 2610M11185 **Referring Judge :** Sh. Navdeep Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 AM
REYBOND INDIA **Vs.** **MATHA GLASSES**
Total Days spent : 19

Case No.: 71/26 **Case Id:** 2610M10648 **Referring Judge :** Ms. Manjusha Wadhwa, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 12:00:00 PM
KOTAK MAHINDRA PRIME LTD **Vs.** **AJAY CHADHA**
Total Days spent : 26

Case No.: 2603/23 **Case Id:** 2609M09912 **Referring Judge :** Ms. Garima Garg, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM
TATA CAPITAL FINANCIAL SER LTD **Vs.** **SUGEET KAUR**
Total Days spent : 47

Cause List for Mediation Centre

Date : 02/11/2026

Case No.: 93731/16 **Case Id:** 2609M09999 **Referring Judge :** Sh. Arvind Dev, DJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT **Hearing Time :** 2:00:00 PM

SUKHI DEVI **Vs.** **TARA CHAND**

Total Days spent : 50

Case No.: 2795/20 **Case Id:** 2608M09029 **Referring Judge :** Sh. Arjun Kirar, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

AMBESH SINGH **Vs.** **JITENDRA PANDEY**

Total Days spent : 75

Case No.: 1294/26 **Case Id:** 2608M09460 **Referring Judge :** Sh. Ayush Sharma, DJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 2:00:00 PM

AMAN GOYAL **Vs.** **MITTAL ENTERPRISES**

Total Days spent : 61

Case No.: 4493/24 **Case Id:** 2610M11070 **Referring Judge :** Sh. Navdeep Gupta, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

DCB BANK LTD **Vs.** **VIKRAM**

Total Days spent : 19

Case No.: 1449/25 **Case Id:** 2610M10636 **Referring Judge :** Sh. Ajay Nagar, DHJS

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR POSSESSION AND **Hearing Time :** 2:00:00 PM

RAKEHS KUMAR JAIN **Vs.** **ANJAIL GUPTA**

Total Days spent : 26

Case No.: 15260/18 **Case Id:** 2610M10645 **Referring Judge :** Ms. Kahkashan Jabin, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 2:00:00 PM

RADHIKA RAVI **Vs.** **VIJAY KUMAR RAVI**

Total Days spent : 26

Case No.: 410/26 **Case Id:** 2609M10537 **Referring Judge :** Sh. Rajesh Kumar Goel, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 2:00:00 PM

PUPINDER PAL SINGH **Vs.** **MCD**

Total Days spent : 33

Case No.: 381/26 **Case Id:** 2608M09345 **Referring Judge :** Ms. Savitri, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 2:30:00 PM

BANK OF BARODA **Vs.** **ANURADHA**

Total Days spent : 68

Total : 11

Mediator : Sh. Mukesh Kumar Sharma, Advocate

Cause List for Mediation Centre

Date : 02/11/2026

Case No.: 3408/22 **Case Id:** 2609M09938 **Referring Judge :** Ms. Shivangi Mangla, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM
OZONE OVERSEAS PVT LT **Vs.** **ANIMESH BHARDWAJ**
Total Days spent : 47

Case No.: 3413/18 **Case Id:** 2610M11081 **Referring Judge :** Sh. Rajesh Kumar Singh, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE **Hearing Time :** 12:00:00 PM
NAVEEN KADYAN **Vs.** **SHEETAL DALAL**
Total Days spent : 19

Case No.: 415/24 **Case Id:** 2609M09935 **Referring Judge :** Sh. Gaurav Goyal, DJS
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC **Hearing Time :** 2:00:00 PM
POONAM GUPTA **Vs.** **ASHOK KUMAR AGARWAL**
Total Days spent : 47

Case No.: 145/26 **Case Id:** 2610M11091 **Referring Judge :** Sh. Naveen Kr. Kashyap, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time :** 2:00:00 PM
NASIMA BEGUM & ANR **Vs.** **AHMED ALI @ SHERU**
Total Days spent : 19

Case No.: 1345/26 **Case Id:** 2609M10549 **Referring Judge :** Ms. Hala Quamar, DJS
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 2:00:00 PM
MOHD SARFARAZ **Vs.** **BSES YPL**
Total Days spent : 33

Case No.: 413/24 **Case Id:** 2609M09950 **Referring Judge :** Sh. Gaurav Goyal, DJS
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC **Hearing Time :** 2:00:00 PM
POONAM GUPTA **Vs.** **SURAJ BHAN**
Total Days spent : 47

Case No.: 20/23 **Case Id:** 2610M10656 **Referring Judge :** Ms. Preeti, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS **Hearing Time :** 2:00:00 PM
STATE **Vs.** **RAVI**
Total Days spent : 26

Case No.: 416/24 **Case Id:** 2609M09948 **Referring Judge :** Sh. Gaurav Goyal, DJS
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC **Hearing Time :** 2:00:00 PM
POONAM GUPTA **Vs.** **RAM SINGH @ RAM KUMAR**
Total Days spent : 47

Total : 8

Mediator : Sh. R.K. Manchanda, Advocate

Cause List for Mediation Centre

Date : 02/11/2026

Case No.: 1081/26 **Case Id:** 2608M08766 **Referring Judge :** Sh. Danveer, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM
RAJKUMAR CHAUHAN **Vs.** **MOHD FAZIL**
Total Days spent : 82

Case No.: 1691/25 **Case Id:** 2608M09322 **Referring Judge :** Ms. Shruti Saraswat, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM
M/S SITA RAM AND COMPANY PVT LTD **Vs.** **CHETAN YADAV**
Total Days spent : 68

Case No.: 2601/19 **Case Id:** 2608M09105 **Referring Judge :** Sh. Gaurav Ujjwal, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:30:00 PM
JANA SMALL FINANCE BANK LTD **Vs.** **SAVITRI**
Total Days spent : 75

Case No.: 991/23 **Case Id:** 2610M11103 **Referring Judge :** Sh. Arjun Kirar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
KAMAL **Vs.** **RAJESH KUMAR**
Total Days spent : 19

Case No.: 1136/24 **Case Id:** 2609M09710 **Referring Judge :** Ms. Shagun Sharma, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 2:00:00 PM
VINAY MITTAL **Vs.** **KAILASH GOYAL AND ANR**
Total Days spent : 54

Case No.: 5736/22 **Case Id:** 2609M10174 **Referring Judge :** Ms. Aradhana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
DCB BANK LTD **Vs.** **MANVEER SINGH**
Total Days spent : 40

Case No.: 2419/22 **Case Id:** 2609M09783 **Referring Judge :** Sh. Ayush Sharma, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 2:00:00 PM
RENU ABROL **Vs.** **DARSHANA WADHWA**
Total Days spent : 54

Total : 7

Mediator : Sh. Rajeshwar Tyagi, Advocate

Case No.: 9370/26 **Case Id:** 2610M10886 **Referring Judge :** Ms. Urvi Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM
KULDEEP SINGH **Vs.** **MANOJ KUMAR**
Total Days spent : 26

Cause List for Mediation Centre

Date : 02/11/2026

Case No.: 1722/23 **Case Id:** 2608M08998 **Referring Judge :** Sh. Arjun Kirar, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:30:00 PM

CHOLAMANDALAM INVESTMENT AND FINANCE CO **Vs.** **DHARMBIR**

Total Days spent : 75

Case No.: 6803/22 **Case Id:** 2609M09934 **Referring Judge :** Ms. Garima Garg, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:30:00 PM

DCB BANK LTD **Vs.** **IMRAN ALI**

Total Days spent : 47

Case No.: 948/23 **Case Id:** 2609M10173 **Referring Judge :** Ms. Aradhana, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:30:00 PM

SANDEEP GOYAL **Vs.** **JITENDER RATHORE**

Total Days spent : 40

Case No.: 8441/22 **Case Id:** 2609M09932 **Referring Judge :** Ms. Garima Garg, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:30:00 PM

DCB BNAK LTD **Vs.** **IMRAN ALI**

Total Days spent : 47

Case No.: 1295/24 **Case Id:** 2609M10005 **Referring Judge :** Sh. Danveer, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:30:00 PM

PRADEEP KUMAR **Vs.** **M/S P RAMESHWAR TOYS**

Total Days spent : 47

Case No.: 815/26 **Case Id:** 2609M10244 **Referring Judge :** Sh. Arvind Dev, DJS

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 2:00:00 PM

DEEPAK KUMAR **Vs.** **LALTI DEVI**

Total Days spent : 40

Case No.: 208/22 **Case Id:** 2609M10179 **Referring Judge :** Ms. Divya Gupta, DJS

Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC **Hearing Time :** 2:00:00 PM

URMILA JAIN **Vs.** **SANJAY KUMAR SHARMA**

Total Days spent : 40

Case No.: 1227/22 **Case Id:** 2608M09333 **Referring Judge :** Sh. Pankaj Arora, DHJS

Case Type : PARTITION : SUIT FOR PARTITION **Hearing Time :** 10:30:00 PM

GULNAR ZIA AND ANR **Vs.** **MOHD SHUAIB AND ANR**

Total Days spent : 68

Total : 9

Mediator : Sh. Rishi Lakhanpal, Advocate

Cause List for Mediation Centre

Date : 02/11/2026

Case No.: 528858/16 **Case Id:** 2610M11076 **Referring Judge :** Ms. Kahkashan Jabin, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 11:00:00 AM
KEHKASHAN **Vs.** **MOHD JAVED**
Total Days spent : 19

Case No.: 644/26 **Case Id:** 2610M11176 **Referring Judge :** Sh. Lokesh Kumar Sharma, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 11:30:00 AM
MANTHAN CREATION **Vs.** **TARUN SHARAM**
Total Days spent : 19

Case No.: 2459/24 **Case Id:** 2608M08849 **Referring Judge :** Sh. Tanmay Batham, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM
IDFC FIRST BANK LTD **Vs.** **DURGESH GUPTA**
Total Days spent : 82

Case No.: 170/26 **Case Id:** 2610M11082 **Referring Judge :** Sh. Ankit Mehta, DHJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS **Hearing Time :** 12:00:00 PM
RAJESH **Vs.** **SHRIRAM FINANCE LTD**
Total Days spent : 19

Case No.: 2460/24 **Case Id:** 2608M08833 **Referring Judge :** Sh. Tanmay Batham, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM
IDFC FIRST BANK LTD **Vs.** **DURGESH GUPTA**
Total Days spent : 82

Case No.: 316/18 **Case Id:** 2610M10654 **Referring Judge :** Sh. Sachin Gupta, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT **Hearing Time :** 12:00:00 PM
STATE **Vs.** **MOHD JALIL**
Total Days spent : 26

Case No.: 856/25 **Case Id:** 2608M08415 **Referring Judge :** Sh. Gopal Singh Chauhan, DHJS
Case Type : PARTITION : SUIT FOR PARTITION **Hearing Time :** 12:30:00 PM
AJAY TANEJA **Vs.** **SANJAY TANEJA**
Total Days spent : 89

Case No.: 1024/25 **Case Id:** 2608M09506 **Referring Judge :** Ms. Neelofer Abida Perveen, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 12:30:00 PM
DAYANAND ANGLO VEDIC COLLEGE TRUST & **Vs.** **DAV PUBLIC SCHOOL**
Total Days spent : 61

Case No.: 1271/22 **Case Id:** 2609M10466 **Referring Judge :** Ms. Aradhana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
RAJINDER **Vs.** **SHIV KUMAR SAINI**
Total Days spent : 33

Cause List for Mediation Centre

Date : 02/11/2026

Case No.: 3424/20 **Case Id:** 2607M07608 **Referring Judge :** Ms. Urvi Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
DCB BANK LTD **Vs.** **JITENDRA KUMAR**
Total Days spent : 110

Case No.: 4170/21 **Case Id:** 2609M10465 **Referring Judge :** Ms. Aradhana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
RAJINDER **Vs.** **SHIV KUMAR SAINI**
Total Days spent : 33

Case No.: 1346/26 **Case Id:** 2609M09924 **Referring Judge :** Ms. Kahkashan Jabin, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE **Hearing Time :** 11:00:00 PM
DIA MADHIANI **Vs.** **NIKHIL JETHANI AND ORS**
Total Days spent : 47

Total : 12

Mediator : Sh. Vineet Malhotra, Advocate

Case No.: 1101/25 **Case Id:** 2610M10643 **Referring Judge :** Sh. Sunil Choudhary, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 11:30:00 AM
DEEPAK BAJAJ TRADING **Vs.** **VISHA JAIN TRADING**
Total Days spent : 26

Case No.: 1012/25 **Case Id:** 2610M10640 **Referring Judge :** Sh. Ayush Sharma, DJS
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 12:00:00 PM
GUL E RANA **Vs.** **SHOAIB KHAN AND ANR**
Total Days spent : 26

Case No.: 2606/18 **Case Id:** 2609M10450 **Referring Judge :** Ms. Aayushi Saxena, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT **Hearing Time :** 12:30:00 PM
SAPNA SAHU **Vs.** **ATUL SAHU**
Total Days spent : 33

Case No.: 466/23 **Case Id:** 2609M10449 **Referring Judge :** Ms. Aayushi Saxena, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT **Hearing Time :** 12:30:00 PM
SAPNA SAHU **Vs.** **ATUL SAHU AND ORS**
Total Days spent : 33

Case No.: 524/22 **Case Id:** 2609M09698 **Referring Judge :** Sh. Chander Jit Singh, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 12:30:00 PM
KEWAL KISHAN GUPTA **Vs.** **VIKAS GUPTA**
Total Days spent : 54

Cause List for Mediation Centre

Date : 02/11/2026

Case No.: 46/26 **Case Id:** 2610M11094 **Referring Judge :** Sh. Milan Goel, DJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 2:00:00 PM

ARKAYLITE ELECTRICALS PVT LTD **Vs.** **ABHISHEK RAJ**

Total Days spent : 19

Case No.: 589/20 **Case Id:** 2609M09691 **Referring Judge :** Ms. Mayuri Singh, DHJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT **Hearing Time :** 2:00:00 PM

KESHAV KUMAR GOYAL **Vs.** **VICKY AND ORS**

Total Days spent : 54

Case No.: 67/23 **Case Id:** 2609M09699 **Referring Judge :** Ms. Mayuri Singh, DHJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT **Hearing Time :** 2:00:00 PM

VICKY **Vs.** **KESHAV KUMAR GOYAL**

Total Days spent : 54

Case No.: 1684/26 **Case Id:** 2610M10637 **Referring Judge :** Ms. Ravisha Sidana, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

TATA CAPITAL LTD **Vs.** **SUBHASH CHAND**

Total Days spent : 26

Case No.: 661/24 **Case Id:** 2609M10186 **Referring Judge :** Ms. Ravisha Sidana, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM

AAKASH EDUCATIONAL SERVICES LTD **Vs.** **RANVIJAY SINGH**

Total Days spent : 40

Case No.: 777/23 **Case Id:** 2609M10550 **Referring Judge :** Ms. Shruti Saraswat, DJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS **Hearing Time :** 11:00:00 PM

STATE **Vs.** **PARVEEN YADAV**

Total Days spent : 33

Case No.: 1446/24 **Case Id:** 2609M09677 **Referring Judge :** Ms. Helly Fur Kaur, DJS

Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 11:00:00 PM

MANOJ **Vs.** **LAXMAN**

Total Days spent : 54

Total : 12

Software Designed and Developed by Gaurav Walia, DEO Computer Branch, Tis Hazari Courts, Delhi